

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 10th January, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	I.A. No. 20/2019 IN Original Application No. 111/2018	Kachchh Camel Breeders Association Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for Applicant
2.	I.A. No. 21/2019 IN Execution Application No. 18/2017 IN O.A. No. 16/2014	Shri Hazi Ariff Vs. State of U.P. & Ors.	Mr. Anuj Kumar Sharma, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 32/2018 (THC) (M.A. No. 1538/2018) (Civil Appeal No.9155/2017 SLP (C) No. 23295/2014	Desh Raj & Ors. Vs. State of H.P. & Ors.	Mr. Naveen Kumar & Mr. Prabhat Kumar Rai, Advs. for Applicant Mr. Sanjay Kumar, Adv. for State of HP Mr. Divya Prakash Pande, Adv. for HSPCB Mr. Anand Varma, Adv. for R-8 Mr. V. K. Shukla, Adv. for R-10 Mr. Pinaki Misra, Sr. Adv. with Mr. R. Chandrachud, Adv. for IDMA
4.	Execution Application No. 49/2018 IN O. A. No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness Vs. Delhi Development Authority & Ors.	Mr. Anil Sood, Adv. for Appellant Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for R-1
FOR HEARING			
5.	Original Application No. 433/2015 (M.A. No. 784/2018)	Doctors For You Vs. MoEF & CC & Ors.	Ms. Aishwarya Bhati & Mr. Hemendra Sharma, Advs. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. Mukul Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGSC Mr. Rajkumar, Adv. for R-3 Mr. G. Rama Krishna Prasad & Ms. Filza Moonis, Advs. for R-5 Mr. Ravi Shankar S. S., Adv. for R-6 Mr. Anand Varma, Adv. for R-7 Mr. Anupam Tripathi, Adv. Mr. Shubham Kulshreshtha, Adv. Mr. Mahesh Agrawal, Adv. for Tobacco Institute
6.	Original Application No. 556/2015 (M.A. No. 958/2016)	Fatehlal Vs. State of Rajasthan & Ors.	Mr. Rishabh Sanchet, Padma Priya & Manu Chaturvedi, Advs. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-1 to 5 & 8 Mr. Pinaki Misra, Sr. Adv. with Mr. Nikhil Singhvi, Adv. for R-6 Mr. Rahul Pandey, Adv. Dr. Abhishek Atrey, Adv. for MoEF

7.	Original Application No. 54/2016	Suryajyoti Singh Paul Vs. UOI & Ors.	Mr. Kudrat Sandhu & Mr. Harmeet Singh, Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 Mr. Attin Shankar Rastogi, Adv. for R-3 Mr. Rajkumar, Adv. for R-4 Mr. Shubham Bhalla, Adv. for U.T. Chandigarh Administration Mr. Pawan Upadhyay, Adv.
8.	Original Application No. 626/2016 (M.A. No. 1672/2018 & I.A. No. 05/2019)	Chandar Prakash Budakoti Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Raj Panjwani, Sr. Adv. with Mr. Vineet Malik, Adv. for R-4 & 5 Mr. Pinaki Misra, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for R-7 to 9 Mr. Varun Thakur, Adv. for NMCG
9.	Original Application No. 161/2017 (M.A. No. 897/2017 & M.A. No. 1099/2017)	Jitendra Singh Vs. Ministry of Environment & Ors.	Mr. Jai Singh, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. Sharad Chauhan, Adv. R-2 & 3 Mr. Ravindra Kumar, Adv. for Gr. Noida Mr. Pradeep Misra, Adv. for UPPCB Mr. Karan S. Chandhiok, Adv. Mr. Akhilesh Kumar, Adv. for R-6 Ms. Sakshi Popli, Adv. for DJB Mr. Chandhiok & Associates
10.	Original Application No. 252/2017	Mohit Narang Vs. Shalom & Ors.	Mr. Anuj Tyagi, Adv. for Applicant Ms. Shivani Kher, Adv. for R-1 & 2 Mr. Subham Bhalla, Adv. for R-3 Ms. Puja Kalra, Adv. for SDMC Mr. Balendu Shekhar, Adv. for R-7 Mr. Tarunvir Singh Khehar, Adv. with Dinesh Jindal, LO for DPCC Mr. Kamal Bansal, Adv.
11.	Original Application No. 392/2017 (M.A. No. 1765/2018 & I.A. No. 12/2019)	Sangeeta Kumar Vs. Union of India & Ors.	Ms. Nina Nariman & Mr. A. Mishra, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG for R-3, 4 & 5 Mr. Pradeep Misra, Adv. Mr. A. R. Takkar, Adv. for R-6 Mr. Sangeet Rai, Adv. for R-8 Mr. Dinesh Jindal, Adv. for DPCC Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Lt. Col. Sarvadaman Singh Oberoi
12.	Execution Application No. 15/2018 (M.A. No. 1327/2018) IN O. A. No. 502/2017	Veterans Forum for Transparency Public Life Vs. Department of Health and Family Welfare, Govt. of Bihar & Ors.	Mr. A. K. Dubey, Adv. for Applicant Mr. Gautam Singh & Mr. Rudreshwar Singh, Adv. Adv. for Bihar PCB Mr. M. Sheob Alam, Adv. for State of Bihar Mr. Rajkumar, Adv. for CPCB

13.	Original Application No. 63/2018 (M.A. No. 1116/2018 & M.A. No. 1403/2018)	Sanjay Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Krishna Kant Singh, Adv. for Applicant Ms. Priyanka Swami, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Ms. Ambika Vohra, Adv. for R-6
14.	Original Application No. 75/2018	Sushil Baheti & Anr. Vs. NCT of Delhi & Ors.	Mr. Rahul Khurana & Mr. Surinder Singh, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1,4-8 Ms. Puja Kalra, Adv. for R-2 & 3 Ms. Sakshi Popli, Adv. for DPCC Mr. B. V. Niren, Adv. for R-5
15.	Appeal No. 88/2018 (M.A. No. 984/2018)	Haryana State Pollution Control Board & Anr. Vs. M/s Ansal Housing Construction Ltd.	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Ms. Guneet Khehar, Adv.
CASES AT SR. NO. 16 TO 18 WILL BE TAKEN-UP ON 29.01.2019 FOR HEARING			
16.	Original Application No. 147/2018 (M.A. No.420/2018)	Ram Avtar Yadav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Ms. Kritika Shukla, Adv. for NHAI Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for Haryana & HSPCB Mr. D. N. Goburdhan, Adv. for NCTPCB
17.	Original Application No. 181/2018	Jaya Prakash Dabral Vs. District Magistrate, Ghaziabad & Ors.	Mr. Jaya Prakash Dabral, Applicant in person Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. B. V. Niren, Adv. for CGSC Ms. Priyanka Swami, Adv. for R-4 Mr. R. M. Sinha, Adv. for R-8 Mr. Raman Yadav, Adv. Mr. Pradeep Mishra, Adv. for UPPCB
18.	Original Application No. 433/2018 (M.A. No. 1009/2018)	Sisar-Sikang Preservation Committee Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Dhruv Pal, Adv. for MoEF Ms. Eliza Bar, Adv. for R-2 & 4 Mr. Surendra Kumar, Adv. for R-3 Mr. Anil Shrivastav, Adv. for R-5 & 6 Mr. Akhil Aggarwal, Adv. for R-7 Mr. Narendra Pal Singh, Adv. for R-8

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NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
SUPPLEMENTARY CAUSE LIST OF COURT NO. 2

Date : 10th January, 2019

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR PRONOUNCEMENT OF JUDGMENT			
19.	Original Application No. 431/2015	Manoj Kumar Mishra & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Balendu Shekhar, Adv. for MoEF Mr. A. K. Prasad, Adv. for MoWR Mr. Amit Anand Tiwari & Mr. Shashwat Singh, Advs. for UJVNL Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Varun Thakur, Adv. for NMCG

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